

# IN THE COURT OF SMALL CAUSES AT MUMBAI

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## **NOTICE**

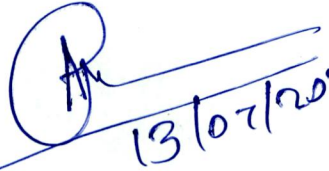
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COURT OF SMALL CAUSES

Date :- 13<sup>th</sup> July, 2021



  
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**COPYING DEPT.****LIST OF READY COPIES****PERIOD FROM 05/07/2021 TO 09/07/2021**

<b>SR. NO.</b>	<b>MEMO NO.</b>	<b>SUIT NO.</b>	<b>PARTY'S NAME</b>	<b>COURT NO.</b>	<b>READY DATE</b>
1	1130	RAE 234/1991	D. C. MEHTA	9	08/07/21
2	2143	R/R 3167/1985	S.J.GHATGE	23	09/07/21
3	2338	RAD 1841/2017	A K SAVLA	14	07/07/21
4	2520	RAE&R 228/2016	J A KULANGARA	15	09/07/21
5	2524	RAE&R 229/2016	J A KULANGARA	15	07/07/21
6	2557	RAER 224/2016	J A KULANGARA	15	09/07/21
7	2558	RAE&R 227/2016	J A KULANGARA	15	09/07/21
8	2579	R/R/1740/2006	S.R.SHROFF	23	09/07/21
9	2622	RAN 130/SR/06	K. N. KAVARANA	6	07/07/21
10	2692	MISC.NT.698/1996 RAE 4238/1988	RAHUL S. YADAV.	16	07/07/21
11	2866	M PROFIT NRA 558/2011 TER 336/2001	S H PATEL	17	07/07/21
12	2887	RAE 971/2016	ADV. S.K. SHUKLA	10	06/07/21
13	3014	TER 533/2001	BEHRAM ANITA	10	06/07/21
14	3222	R/R 1362/2009	V R KUMBHAR	19	07/07/21
15	3223	MISC NT. 227/1970	MANOJ P.	7	05/07/21
16	3303	RAD 166/2012	A R KHANNA	19	05/07/21
17	3518	MARJI 30/2019 IN LE/C 102/1988	ANU KHANNA	24	09/07/21
18	3568	RAER 739/2014	HEENA ABHYANKAR	12	08/07/21
19	3585	RAE 867/2012	R S PALAV	17	07/07/21
20	3603	RAE 1848/2005	HETAL VITHLANI	26	05/07/21
21	3604	RAE 1311/2002	A L SHAH	14	07/07/21
22	3663	EXE.APPLN.6/2020 IN R/R 1118/2017	L.P.KHARWA	23	06/07/21
23	3673	A1 APPEAL 140/2008 IN RAE/R 2211/1980	M. A CHANDAN	39	05/07/21
24	3740	EXE.APPLN.6/2020 IN R/R 1118/2017	L.P.,KHARWA	23	06/07/21

25	3749	RAE 1944/2012	SHASHIKANT VAIDYA	17	06/07/21
26	3759	RAER 1021/1999	BHARAT MEHTA	14	05/07/21
27	3796	RAD 1198/1977	N C GANDHI	11	09/07/21
28	3820	REV 162/09 IN RAN 82/06	K.P. GALA & ASSO.	4	05/07/21
29	3829	APPEAL 381/18 IN RAE 84/07	L. K. TRIPATHI	2	08/07/21
30	3831	RAE/R 1130/19	R. D. RAJA	6	08/07/21
31	3833	RAE 1306/2019	RUSHABH SUNDESHA	12	08/07/21
32	3834	RAE 1305/2019	RUSHABH SUNDESHA	12	08/07/21
33	3843	RAE 1640/2388/2006	EVENTA A GONSALVES	16	08/07/21
34	3847	A 67/11 IN RAE 1927/03	HEENA ABYANKAR	4	05/07/21
35	3848	A 69/11 IN RAE 1946/03	HEENA ABYANKAR	4	05/07/21
36	3849	A 68/11 IN RAE 1945/03	HEENA ABYANKAR	4	05/07/21
37	3850	A 70/11 IN RAE 1947/03	HEENA ABYANKAR	4	05/07/21
38	3863	RAE 61/2016	MR. RAJAN SALGAONKER	26	05/07/21
39	3881	RAE 1879/2012	S.A. BASUDKAR	26	05/07/21
40	3895	RAE/R 1711/1985	MANGALA SINGH	33	05/07/21
41	3900	RAD 368/2020	RAJRAH MIRCHANDANI	22	07/07/21
42	3901	RAD 216/2020	RAJESH MIRCHANDANI	22	07/07/21
43	3903	A 12/12 IN R & R2041/04	K.P.GALA & ASSO	3	05/07/21
44	3905	RAER 1527/2005	DCS ESTATE PVT. LTD.	12	08/07/21
45	3906	A 18/12 IN RAD 341/05	K.P.GALA & ASSO	3	05/07/21
46	3910	RAE 316/2009	S M KHAIRKAR	20	06/07/21
47	3912	TE/R 105/2017	J.V.SHAH	23	07/07/21
48	3913	TE/R 105/2017	J.V.SHAH	23	07/07/21
49	3919	R/R 195/21	D. C. MEHTA	7	06/07/21
50	3920	R/R 196/21	D. C. MEHTA	7	06/07/21

51	3922	RAE R 620/2016	KHAN JAVEDD AKHTAR	25	09/07/21
52	3928	RAE 129/11	S J KAMBLE	21	05/07/21
53	3935	RAE 1464/2009	J V PARMAR	15	09/07/21
54	3937	RAE 478/2018	AKBAR ALI NASHIKWALA	16	07/07/21
55	3938	RAE 478/2018	A N NASHIKWALA	16	08/07/21
56	3940	REVISION 96/15 IN RAE 622/97	D. C. MEHTA & ASS.	2	07/07/21
57	3941	APPEAL 97/09 IN RAE 1829/96	D. C. MEHTA & ASS.	2	07/07/21
58	3942	REVISION 57/15 IN RAE 623/97	D. C. MEHTA & ASS.	2	07/07/21
59	3963	R/R/ 1279/2007	S.J.GHATE	22	05/07/21
60	3966	MISC. A. 19/18 IN RAD 439/11	NELSON G. SAMUEL	1	08/07/21
61	3967	RAER 226/2016	J.A. KULANGARA	15	05/07/21
62	3968	RAER 225/2016	J.A. KULANGARA	15	05/07/21
63	3979	ELE. PET. 168/17	A. K. SAVLA	1	07/07/21
64	3986	RAE 589/2009	RAM SINGH	19	06/07/21
65	3987	REVISION 03/20 IN INTERPLEDER 245/17	AYESHA DAMUNIA	5	06/07/21
66	3988	REVISION 03/20 IN INTERPLEDER 245/17	AYESHA DAMUNIA	5	06/07/21
67	3997	LE 17/15	J H DHORAJIWALA	20	07/07/21
68	4002	EXE A 327/14 IN LEC 22/1995	K.F.BHOT	6	09/07/21
69	4004	REVISION 287/17 IN LE/C 44/16	A. K. DINATH	3	08/07/21
70	4005	RAE/R 1551/14	A. K. SAVLA	6	08/07/21
71	4008	RAE 1705/2005	R.V. & CO.	23	08/07/21
72	4013	A 372/17 IN RAE 475/05	URMILA WAVIKAR	4	09/07/21
73	4019	EX APP 228/2018 IN SUM 284/2018	RAMESH SOLANKI	29	09/07/21
74	4020	EX 62/19 IN SUM 115/2018	RAMESH SOLANKI	29	09/07/21
75	4051	R/R 1362/2009	GANESH MANE	19	09/07/21
76	4052	RAD 1452/2016	KHAN JAVED AKHTAR	14	09/07/21
77	6161	EXE 365/21	K.P.SHIRGAONKAR	8	08/07/21
78	6162	EXE 365/21	K.P.SHIRGAONKAR	8	08/07/21